

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1003/2024**

IN THE MATTER OF:**MR. ASHOK KUMAR AND ANR****S/O LATE SH DHARAM SINGH****.....APPLICANT(s)****VERSUS****STATE OF UTTAR PRADESH****.....RESPONDENT(s)****INDEX**

S.No.	PARTICULARS	PAGE NO.
1.	AFFIDAVIT ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE OF THE ORDER DT. 10.01.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL	
	ANNEXURES	
2.	COPY OF THE LETTER DT. 11.02.2025 ATTACHED HEREWITH AS ANNEXURE A-2	

THROUGH

BHANWAR PAL SINGH JADON**STANDING COUNSEL FOR STATE OF UTTAR PRADESH**EMAIL- bhanwar09jadon@gmail.com**DATE: 13.02.2025****PLACE: NOIDA**

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1003/2024**

IN THE MATTER OF:

**MR. ASHOK KUMAR AND ANR
S/O LATE SH DHARAM SINGH**

.....APPLICANT(S)



VERSUS

STATE OF UTTAR PRADESH

.....RESPONDENT(S)

**REPLY ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL
BOARD IN COMPLIANCE OF THE ORDER DT. 10.01.2025 PASSED BY
THE HON'BLE NATIONAL GREEN TRIBUNAL**

I, Vikas Mishra, aged about 45 years, S/o Shri G.S Mishra, Ghaziabad, posted as Regional Officer, Uttar Pradesh Pollution Control Board, Ghaziabad, do hereby solemnly affirm and state as under:-

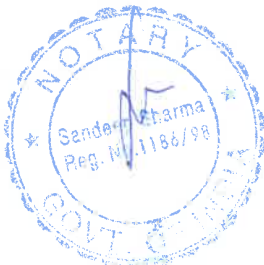
1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.
2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.



13 FEB 2025

3. That in the present matter, the applicants have alleged that M/s New Panthar Security Guard Service (herein referred to as the "Project Proponent") has got a mining permit/lease for sand mining at Yamuna riverbed i.e. Gata No. 303 mi, 313 mi, 290 mi, 301mi, 303mi, 304 mi, 314 mi, 297 mi, 298 mi, 302 mi, 311 mi, 312 mi, 313 mi & 314 mi situated at Khand No. 02, Village-Panchayat, Tehsil-Loni, Ghaziabad, UP.
4. That it respectfully submitted that the Uttar Pradesh Pollution Control Board has issued a Show Cause Notice dt. 24.12.2024 to the Project Proponent for the imposition of environmental compensation of Rs. 6,51,645/- (Rupees Six Lakhs Fifty-One Thousand Six Hundred Forty Five Only). That it is to be stated that no response has been received from the Project Proponent despite the issuance of the said Show Cause Notice and the stipulated period of 15 days has already lapsed.
5. That in furtherance of the same, the Deponent has written a recommendation letter dt. 11.02.2025 to the Chief Environmental Officer, Circle-1, Uttar Pradesh Pollution Control Board, Lucknow, regarding the imposition of environmental compensation. The said letter references the letter dated 24.12.2024, and affirms that no response has been received from the Project Proponent despite the issuance of the Show Cause Notice.

A Copy of the letter dt. 11.02.2025 has been attached herewith as **ANNEXURE A-1.**
6. Hence, the present affidavit is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



13 FEB 2025

7. That I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.



DEPONENT

VERIFICATION


Verified at Chhaziabad on this 13 day of February, 2025, that the contents of the above affidavit from paragraphs 1 to 7 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



DEPONENT



ATTESTED



(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chhaziabad (U.P.)

13 FEB 2025



क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.gov.nic.in, e-mail:-roghaziabad@uppcb.in



संदर्भ संख्या : 2496/एन/273/2025

दिनांक 11/2/2025

सेवा मे,

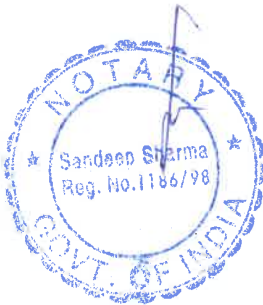
मुख्य पर्यावरण अधिकारी, वृत्त-1,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय: M/s New Panthar Security Guard Service, Proprietor - Shri Bani Singh S/o Shri Raghunath Singh, R/o-Salasar complex, 306, Shankar Vihar Colony, Kuraishi, District - Aligarh, U.P. द्वारा Yamuna River, Gata No. 303mi, 313mi, 290mi, 301mi, 303, 304mi, 314mi, 297mi, 298mi, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No.- 2, Village: Pachayara, Tehsil Loni & District: Ghazilabad, State: Uttar Pradesh के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में जारी कारण बताओ नोटिस दिनांक 24.12.2024 की पुष्टि के सम्बन्ध में।

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय लखनऊ के पत्र संख्या एच-21718/सी-1/एनजीटी-289/2024 दिनांक 24.12.2024 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से इकाई के विरुद्ध कुल रु० 6,51,645/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में कारण बताओं नोटिस जारी किया गया है, जिसकी छायाप्रति इस कार्यालय के पत्र संख्या 2419/सी/एन-273/2025 दिनांक 27.01.2025 के माध्यम से इकाई को प्रेषित की गयी है, प्राप्ति रसीद संलग्न है। कार्यालय अभिलेखानुसार उक्त कारण बताओं नोटिस के परिप्रेक्ष्य में इकाई द्वारा कोई प्रतिउत्तर इस कार्यालय में प्राप्त नहीं है। आख्या संलग्न है।

आख्यानुसार प्रश्नगत परियोजना के विरुद्ध कुल रु० 6,51,645/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में जारी कारण बताओं नोटिस दिनांक 24.12.2024 की पुष्टि किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।
संलग्नक:उपरोक्तानुसार।



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Ghaziabad (U.P.)

भवदीय

क्षेत्रीय अधिकारी

13 FEB 2025

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010

M/s New Panthar Security Guard Service, Proprietor - Shri Bani Singh S/o Shri Raghunath Singh, R/o—Salasar complex, 306, Shankar Vihar Colony, Kuraishi, District - Aligarh, U.P. द्वारा Yamuna River, Gata No. 303mi, 313mi, 290mi, 301mi, 303, 304mi, 314mi, 297mi, 298mi, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No.- 2, Village: Pachayara, Tehsil Loni & District: Ghaziabad, State: Uttar Pradesh के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में जारी कारण बताओ नोटिस दिनांक 24.12.2024 की पुष्टि के सम्बन्ध में आख्या।

मा० एन०जी०टी० में योजित ओ० संख्या 1003/2024 अशोक कुमार व अन्य बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 04.11.2024 के अनुपालन में गठित संयुक्त समिति द्वारा दिनांक 30.11.2024 को प्रश्नगत परियोजना स्थल का निरीक्षण किया गया। संयुक्त निरीक्षण आख्या केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा मा० एन०जी०टी०, नई दिल्ली में दिनांक 04.12.2024 को दाखिल की गयी है, छायाप्रति संलग्न है। उक्त आख्या में संयुक्त समिति द्वारा परियोजना के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में निम्नवत टिप्पणी की गयी है:-

“.....5. Environmental compensation for illegal mining of 840 cubic meter quantity of ordinary sand may belevied as per Approach 2 scale approved by Hon'ble NGT vide order dated 26.02.2021 in the matter of OA No. 360/2015.”

तत्कम में बोर्ड मुख्यालय लखनऊ के पत्र संख्या एच-21718/सी-1/एनजीटी-289/2024 दिनांक 24.12.2024 द्वारा इकाई के विरुद्ध कुल रु 6,51,645/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में कारण बताओं नोटिस जारी किया गया है, जिसकी छायाप्रति इस कार्यालय के पत्र संख्या 2419/सी/एन-273/2025 दिनांक 27.01.2025 के माध्यम से इकाई को प्रेषित की गयी है, प्राप्ति रसीद संलग्न है। कार्यालय अभिलेखानुसार उक्त कारण बताओं नोटिस के परिप्रेक्ष्य में इकाई द्वारा कोई प्रतिउत्तर इस कार्यालय में प्राप्त नहीं है।

उपरोक्त तथ्यों को दृष्टिगत रखते हुए प्रश्नगत परियोजना के विरुद्ध कुल रु 6,51,645/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में जारी कारण बताओं नोटिस दिनांक 24.12.2024 की पुष्टि किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

(एन०के० पाण्डेय)
सहायक पर्यावरण अभियंता

(विपुल कुमार)
सहायक पर्यावरण अभियंता

क्षेत्रीय अधिकारी



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Ghaziabad (U.P.)

13 FEB 2025

Sign In Register

▼ A 8 हिन्दी 𑂔 Q

भारतीय डाक
डाक सेवा-जब सेवा



India Post
Dak Seva-Jab Seva



You are here Home>> Track Consignment

Track Consignment

Quick help

* Indicates a required field.

* Consignment Number

RU141641426IN

Track More

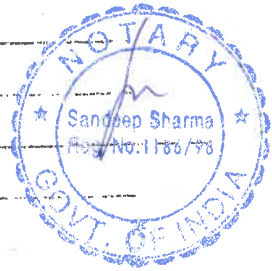
Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Vasundhra SO	28/01/2025 14:09:50	202001	25.96	Registered Letter	Aligarh HO	03/02/2025 15:53:30

Event Details For : RU141641426IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
03/02/2025	15:53:30	Quarsi BO	Item Delivered(Addressee)
03/02/2025	10:35:39	Aligarh Muslim University S.O	Dispatched to BO
03/02/2025	08:47:39	Aligarh Muslim University S.O	Item Received
02/02/2025	05:57:55	MA Aligarh RMS	Item Dispatched
02/02/2025	00:31:12	MA Aligarh RMS	Item Received
02/02/2025	00:09:52	Aligarh ICH	Item Dispatched
01/02/2025	23:03:12	Aligarh ICH	Item Bagged
01/02/2025	18:31:37	Aligarh ICH	Item Received
01/02/2025	12:00:25	MA Aligarh RMS	Item Dispatched
01/02/2025	11:42:07	MA Aligarh RMS	Item Received
29/01/2025	05:59:32	Ghaziabad Ma RMS TMO	Item Dispatched
29/01/2025	05:57:50	Ghaziabad Ma RMS TMO	Item Received
29/01/2025	04:48:50	Ghaziabad NSH	Item Dispatched
29/01/2025	04:27:06	Ghaziabad NSH	Item Bagged
28/01/2025	18:34:14	Ghaziabad NSH	Item Received
28/01/2025	18:21:42	Ghaziabad Ma RMS TMO	Item Dispatched
28/01/2025	18:18:02	Ghaziabad Ma RMS TMO	Item Received

ATTESTED
(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Ghaziabad (U.P.)




13 FEB 2025

28/01/2025	15:19:04	Vasundhra SO	Item Dispatched
28/01/2025	15:15:47	Vasundhra SO	Item Bagged
28/01/2025	14:09:50	Vasundhra SO	Item Booked

- Home
- About Us
- Forms
- Recruitments
- Holidays
- Feedback
- Right To Information

- Tenders India
- Related sites
- Website Policies
- Contact Us
- Employee Corner
- Sitemap
- Help

External Links


The national portal of India
india.gov.in
National Voter's Service Portal
India Code
Application Security Audit Report



Download the Post Info App

ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chaziabad (U.P.)

13 FEB 2025

This website belongs to Department of Posts, Ministry of Communications, Gol. Created and Managed by Tata Consultancy Services Ltd.

Content owned and updated by Department of Posts, Ministry of Communications, Government of India. Last Updated: 10 Feb 2025